NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CP(IB)No. 473/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M.

Name	of the Company	Trilok Infracon (India) Pv	rt LtdVs- Forbesgunj Food F	Processing Pvt Ltd.
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. KULDIP MALLIK ADT

2. LABANYASREE SINHA

ADU

PETITIONER

Petition faile

ORDER

Ld. Counsel for the petitioner are present. No one is present from the respondent's side.

Heard. Reserved for order.

(Jinan K.R.)

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Member (J)

(Vijai Pratap Singh) Member (J)